

**RAJASTHAN HIGH COURT**

No.PA/RG/Misc./2025/38

Date: 09.01.2025

**NOTIFICATION**

In continuation of this office previous notifications no.PA/RG/Misc./2020 dated 08.04.2020; PA/RG/Misc./2021 dated 20.12.2021; PA/RG/Misc./2022 dated 17.12.2022; PA/RG/Misc./2023 dated 20.07.2023; PA/RG/Misc./2024 dated 18.05.2024 & PA/RG/Misc./2024 dated 07.06.2024 regarding Mandatory e-Filing, it is hereby notified that from 01.03.2025, filing of all Single Bench Criminal Matters including Criminal Writs shall be only through mandatory e-filing in terms of guidelines issued for e-filing in Rajasthan High Court as amended on 11.08.2023, copy of which is enclosed herewith.

For this purpose, the learned Advocates/ litigants are advised to start e-filing of all Single Bench Criminal Matters including criminal writs w.e.f. 1.2.2025 followed by hard copy of appeal/ revision/ petition/ documents etc.

On and after 01.03.2025, no physical filing shall be entertained for the matters covered under "SB Criminal Matters" Category, except in accordance with the guidelines for e-filing (as amended from time to time).

In above cases, filing of reply, affidavit, application etc. etc. either by private party or by Government shall also be through mandatory e-filing.

e-filing will be done on e-Filing Portal of Hon'ble e-Committee, Supreme Court of India, the link of which is <https://filing.ecourts.gov.in/pdedev/>.

The task of e-filing requires scanning and thereafter uploading the same on e-filing portal with relevant data entry which may be done by concerned advocate/person(s) from their home or office or any other place.

By Order

  
REGISTRAR GENERAL

Date: 09.01.2025

No.RHCB/Reg-CPC/2025/39

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court
3. The Registrar General, Rajasthan High Court
4. Advocate General, Rajasthan
5. Addl. Solicitor General, Rajasthan
6. The Chairman, Bar Council of Rajasthan
7. President, Rajasthan High Court Advocates' Association, Jodhpur
8. President, Rajasthan High Court Lawyers' Association, Jodhpur
9. President, Rajasthan High Court Bar Association, Jaipur
10. The Registrar (Vig.)/(Admn.)/(Rules)/(Class-I &II)/(Exam.)/ OSD/ OSD(F&I)/(CPC)/(Judicial), Rajasthan High Court Jodhpur/ Jaipur Bench and Registrar HQ at New Delhi
11. Member Secretary, Rajasthan State Legal Services Authority
12. The Director, Rajasthan State Judicial Academy, Jodhpur
13. All Deputy Registrars, Rajasthan High Court Jodhpur/ Jaipur Bench
14. Sr. Director (IT)/ Sr. Technical Director, Rajasthan High Court Jaipur Bench/ Jodhpur for uploading this notification on the website of High Court
15. Notice Board

  
REGISTRAR GENERAL